GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:6804 ANSWERED ON:07.05.2010 HIGH SPEED RAIL LINK IN KARNATAKA Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of FINANCE be pleased to state:

- (a) whether the Union Government have given the clearance to proceed with the short listing of tender process for the High Speed Rail link to the Bangalore International Airport in Karnataka;
- (b) if so, whether the Union Government has been requested to release of VGF of Rs.1040 crore for undertaking this project costing Rs.5767 crores;
- (c) whether the Union Government has considered the proposal of the State Government; and
- (d) if so, the time by which final decision is likely to be taken in this regard alongwith the amount likely to be released for this Project?

Answer

MINISTER OF STATE FOR FINANCE(SHRI NAMO NARAIN MEENA)

- (a) and (b) Yes, Sir. The proposal of Government of Karnataka for High Speed Rail Link (HSRL) to Bengaluru International Airport (BIA) under the Scheme for "Financial support to PPP Infrastructure Projects (VGF) was received in Ministry of Finance for granting approval to proceed with short listing of the bidders for the project.
- (c) and (d) The proposal was considered in the 17th Meeting of the Empowered Institution for the Scheme to Support Public Private Partnerships in Infrastructure (Viability Gap Funding) on May 8, 2009 and granted approval to proceed with short listing of the bidders for the project. This department has not received detailed project documents of the project from Government of Karnataka, in accordance with the Guidelines of the Scheme for consideration of Viability Gap Funding.